

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

Sub:- Stitching of uniforms to be provided to Drivers, Class-IV employees (male and female) of High Court on credit basis – Regarding

ROC NO. 11 /2021 – STATIONERY

Dt.15.04.2021

Quotations in sealed covers are invited from the reputed tailoring Firms for undertaking the stitching work of

- 603 pairs of male uniforms (shirts and trousers for 201 male employees – each employee 3 pairs) and
- 159 blouses for 53 female employees (each employee 3 blouses)

TERMS AND CONDITIONS


1. The measurements of 201 male members (3 pairs each, in total 603 pairs) are to be taken at Stationery Section/Overseer Section in the High court premises from 10.30 a.m. onwards on working days. In case of any member, who is unable to attend the High Court, his/her measurements will have to be taken at bungalows of Hon'ble Judges – the addresses will be provided by the Overseer.
2. Thread of branded quality, such as, Spade, Coats, Challenge; Zips of TVS, MIT or other branded quality; and good quality buttons should be used for stitching of uniforms. The qualities of the Thread / Zip / Buttons that are proposed to be used in stitching work should be mentioned in the quotations.
3. On all the shirts, the logo of the Hon'ble High Court has to be stitched, as directed.
4. Entire stitching work to all the members has to be completed within a period of 30 days from the date of taking delivery of the cloth and the stitched dresses will have to be returned to the Stationery Section.

5. The successful bidder shall pay an EMD for Rs.25,000/- (Rupees twenty five thousand only) in demand draft drawn in favour of 'Joint Registrar-cum-Drawing & Disbursing Officer', which will not carry any interest.
6. The EMD amount so deposited shall be returned to the successful bidder only after completion of the entire work.
7. The selected tailoring agency will have to provide two sureties on behalf of the Firm.
8. The successful tailoring agency has to stitch three uniforms (shirts and trousers) for each male employee with an average cloth of 9.45 meters, from out of the cloth supplied to it.
9. The successful bidder has also to stitch and supply 100 Nos. of Gandhi Caps as per the sample, which will be provided by the High Court, from out of the cloth of about 1900 meters supplied to the agency and in this regard no charges will be paid and no extra cloth will be supplied.
10. Payment will be made, after completion of the entire work, through bank and in this regard, the successful bidder has to submit its bank account details and PAN Card along with credit bill.
11. The sealed quotation together with the firm's acceptance of the above conditions should be presented before the Registrar (Management), High Court of Andhra Pradesh, Nelapadu, Amaravati on or before 22.04.2021.

The intending Tailoring Firms may submit the sealed quotations to the undersigned superscribing "Quotation for Stitching of Uniforms" during office hours i.e., 10.30 a.m. to 5.00 p.m. on or before 22.04.2021 at 2nd Floor of High Court Buildings, Nelapadu, Amaravati-522237, either in person or through post. The quotations received after the said time and date will not be considered.

The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reason.

Amaravati,
DT: 15.04.2021


REGISTRAR (PROTOCOL)
I/c **REGISTRAR (MANAGEMENT)**